

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UN-STARRED QUESTION NO.1979**  
TO BE ANSWERED ON 12.02.2021

**MISSING CHILDREN**

†1979. SHRI JYOTIRMAY SINGH MAHATO:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Central Government has received any data from the Government of West Bengal regarding missing women and children and if so, the details thereof;
- (b) total number of missing women and children reported from West Bengal, district-wise;
- (c) whether any negligence in the recovery of these children on part of State Government has been observed; and
- (d) if so, the remedial steps being taken by the Government in this regard?

**ANSWER**

MINISTER WOMEN AND CHILD DEVELOPMENT  
(SMT. SMRITI ZUBIN IRANI)

(a) to (d): As per the information provided by National Crime Records Bureau (NCRB), district-wise data of the total no of missing women & children reported from West Bengal during the year 2017 to 2019 is **Annexed**.

The Ministry of Women and Child Development hosts a web portal "TrackChild" to track the missing and found children. The TrackChild Portal is implemented in association with various stakeholders including Ministry of Home Affairs (MHA), Ministry of Railways, State Governments/UT Administrations, Child Welfare Committees, Juvenile Justice Boards, National Legal Services Authority, etc. "Khoya-Paya" is a citizen centric portal for reporting sighted children. The Ministry also supports 24x7 outreach helpline service for children in distress under 'Child Protection Services' scheme, which is available through a dedicated toll free number, 1098 accessible from any where in India. The National Commission for Women and National Commission for Protection of Child Rights have issued notices to the State in respect of such complaints.

The Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act) mandates safety net of service delivery structures along with Institutional and non- Institutional care for children in need of care and protection and children in conflict with law. Section 2 (14) (vii) defines missing children as children in need of care and protection. The Ministry implements a centrally sponsored Child Protection Services (CPS) Scheme for supporting the children in distress conditions. Under CPS, financial assistance is provided to States/UTs, for, inter-alia, undertaking a situational analysis of children in difficult circumstances and for setting up and maintenances of Child Care Institutes (CCIs) for providing rehabilitative services. The primary responsibility of execution of the Act rests with the States/UTs.

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## Annexure

**Annexure referred in reply to part (a) to (d) of the Lok Sabha Unstarred Question No.1979 for answer on 12.02.2021 raised by Shri Jyotirmay Singh Mahato regarding "Missing Children".**

**District-wise Women and Children missing in West Bengal during 2017 and 2018 provided by NCRB is as follows:**

SI No	District	2017		2018		2019	
		Children Total	Adult Women (Above 18 Yrs)	Children Total	Adult Women (Above 18 Yrs)	Children Total	Adult Women (Above 18 Yrs)
1	Alipurduar	157	536	174	572	174	572
2	Asansol-Durgapur PC	96	411	110	624	110	624
3	Bankura	40	451	121	583	121	583
4	Barrackpur PC	668	1390	610	1366	610	1366
5	Bidhannagar PC	173	430	159	457	159	457
6	Birbhum	38	277	57	358	57	358
7	Coochbehar	173	813	224	942	224	942
8	Dakshin Dinajpur	194	615	239	712	239	712
9	Darjeeling	43	238	44	269	44	269
10	Hooghly Rural Police	238	572	271	737	271	737
11	Howrah GRP	10	18	12	24	12	24
12	Howrah PC	255	613	269	715	269	715
13	Howrah Rural	368	695	330	820	330	820
14	Jalpaiguri	109	643	112	728	112	728
15	Jhargram	50	143	57	188	57	188
16	Kharagpur GRP	1	4	1	1	1	1
17	Kolkata	857	1667	989	1918	989	1918
18	Malda	314	856	314	856	314	856
19	Murshidabad	74	1539	70	1758	70	1758
20	Nadia	291	1484	474	2076	474	2076
21	Paschim Medinipur	272	627	402	910	402	910
22	Purab Medinipur	222	662	294	716	294	716
23	Purulia	47	188	28	251	28	251
24	Sealdah GRP	17	18	9	22	9	22
25	Siliguri GRP	0	1	0	3	0	3
26	Siliguri PC	355	648	323	703	323	703
27	Uttar Dinajpur	183	482	69	504	69	504
28	Baruipur Police	485	1139	375	829	375	829
29	Chandannagar PC	149	393	112	464	112	464
30	Diamond Harbour Police	497	728	439	979	439	979
31	Kalimpong	14	84	29	103	29	103
32	Purba Bardhaman	275	643	321	726	321	726
33	Sundarban Police	152	470	86	526	86	526
34	Barasat	1006	1945	724	1629	724	1629
35	Basirhat	355	579	357	731	357	731
	<b>Total</b>	<b>8178</b>	<b>22002</b>	<b>8205</b>	<b>24800</b>	<b>8205</b>	<b>24800</b>

**Source: Crime in India** Note: Due to non-receipt of data from West Bengal for 2019 in time, data furnished for the year 2018 has been used for the year 2019